

ernment in matter of release of sugar stocks;

(b) whether the United Chini Mill Mazdoor Federation has also submitted and repeated this charge of discrimination in their memorandum; and

(c) if so, what is the factual position?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Enquiries made from the State Government reveal that the Chief Minister, U.P. did not make any such statement. What he said was that U.P. allocations had to be treated on a different basis because of high production of sugar in that State as compared to other parts of the country.

(b) No such memorandum has been received by the Union Food & Agriculture Ministry.

(c) The Government of India have been releasing, that is permitting internal sale of, 2 lakh tons of sugar every month. This quantity is apportioned among all the factories in the country, having regard mainly to their production. At present there is a specified quota for each State. The quantity which cannot be met out of the releases of the factories located in the State, is allotted from the surplus States. Sugar is thus allotted from factories in U.P. & Bihar to the nominees of these Governments as also to the Governments of other states. It so happens that the demand for allotments from U.P. & Bihar factories is often less than the quantity earmarked for such allotment. This, along with occasional special releases either for export or to meet special difficulties, accounts for the variation in actual releases from factories in different states. There is no discrimination against the factories in U.P. or the Northern Indian factories.

Singareni Collieries

759. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) the average number of wagons

supplied to the Singareni collieries daily during the month of June, 1960;

(b) what was the indent of the company;

(c) at what stage is work of linking the siding serving Mundamari; and

(d) what are the stocks at the pit-head as on 31st July, 1961?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) 256.

(b) 289 per day.

(c) The siding serving Mundamari has been linked and brought into commission with effect from 4th March, 1961.

(d) The stock at the pit-head on the last day of July 1961 was 19248 tonnes.

Pension-cum-Gratuity Scheme for Railway Employees

760. { **Shri P. Kunhan;**
Shri T. B. Vittal Rao:

Will the Minister of Railways be pleased to state:

(a) the total number of Railway employees who have opted for pension-cum-gratuity scheme upto the end of March, 1961;

(b) the total amount contributed by the Railways towards their share of the Provident Fund during 1st April, 1959 to 31st March, 1960;

(c) the amount disbursed as gratuity to retired railway employees who have not opted for pension during that period; and

(d) the total amount paid by way of pension and gratuity to the retired railway employees who have opted for pension during the above period?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 45,471.

(b) Rs. 6,81,41,423.

(c) Rs. 3,10,12,497.

(d) Rs. 97,48,175.